GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1822 ANSWERED ON 17/03/2025

MAHAMAHAM FESTIVAL IN KUMBAKONAM

1822. SHRLS, KALYANASUNDARAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

whether Government has any plans to allocate any funds for the strengthening of urban infrastructure for the upcoming Mahamaham festival in Kumbakonam, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

No, as per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT & AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban (PMAY-U & PMAY-U 2.0), Smart Cities Mission etc.